

LT-3396[64]. As a result of these measures, the average amount of recoveries on all the Railways is approximately Rs. 53,138 per month, while it was only Rs. 19,226 per month in 1962-63. 954 arrests on all the Railways were also made in 1963-64.

#### Transfer in N. Railway Accounts Department

231. { Shri Gulshan:  
Shri Onkar Lal Berwa:  
Shri Omkar Singh:

Will the Minister of Railways be pleased to state:

(a) the total number of occasions when orders for transfers out of Delhi of Assistant Accounts Officers, Accountants, Sub-heads, Clerks Grade I in the Northern Railway Accounts Department were issued from 1st January, 1964 to 15th October, 1964 but were pending, or cancelled by the issuing authority; and

(b) the reasons therefor?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) 54, out of which 18 were pending or cancelled.

(b) On administrative, compassionate, medical and personal grounds.

#### Theft Cases

232. { Shri Onkar Lal Berwa:  
Shri Omkar Singh:  
Shri Gulshan:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 865 on the 18th September, 1964 and state:

(a) the action being taken against the 26 railway employees involved in theft cases; and

(b) the names and designations of these employees?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) —1 Convicted by court;  
2 Acquitted by court;  
23 Pending departmental action.

(b) In the interest of morale of the staff and in the interest of the departmental action pending, it is not desirable to give the names and designations of the persons involved.

#### Seizure of Ganja from Delhi Station

233. { Shri Onkar Lal Berwa:  
Shri Omkar Singh:  
Shri Gulshan:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1722 on the 3rd October, 1964 regarding the seizure of ganja from the Parcel Office at Delhi Main Station and state the action taken against the Railway Staff involved in the case?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): The case against the Parcel Clerk of Delhi Main Station has been challaned in the Court at Delhi and is pending trial.

#### Clerks of the Personnel Branch of D.S.'s Office, New Delhi

234. { Shri Onkar Lal Berwa:  
Shri Omkar Singh:  
Shri Gulshan:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 885 on the 18th September, 1964 and state:

(a) the number of Clerks of the Personnel Branch of the Divisional Superintendent's Office, Northern Railway, New Delhi involved in the eleven cases under investigation relating to the possession of disproportionate assets;

(b) whether these clerks are working on the seats dealing with personnel matters of staff for more than 3 years; and

(c) if so, the steps taken or proposed to be taken to check such cases?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Only one clerk of the

Personnel Branch of the Office of the Divisional Superintendent, Northern Railway, New Delhi is involved.

(b) No. The said clerk has been working on his present seat with effect from 25-7-63.

(c) Cases of disproportionate assets are investigated whenever information is received about them. In cases where there are grounds to suspect that a clerk is indulging in malpractices, he is shifted to another seat. In proved cases deterrent punishments are awarded.

#### **Track between Sompeta and Palasa**

**235. Shri Eswara Reddy:** Will the Minister of Railways be pleased to state:

(a) when the doubling of the track between Sompeta and Palasa on the Waltair|Howrah section of the South Eastern Railways will be completed;

(b) the main reasons for the delay; and

(c) when this track is likely to be opened for goods traffic?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):**

(a) June 1966.

(b) There is no delay in the execution of the work.

(c) The section between Sompeta and Palasa is expected to be opened to goods traffic in stage by June 1966.

#### **Second Bridge across Krishna**

**236. Shri Eswara Reddy:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 777 on the 3rd March, 1964 and state:

(a) the reasons for the delay in the completion of the second bridge across the river Krishna;

(b) whether the high tensile steel required for the bridge has since been received from the U.K.; and

(c) when the bridge is likely to be completed and opened for goods traffic?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):**

(a) There has been a delay of about 9 months in the receipt of high tensile steel from when it was originally anticipated. There has also been difficulty in getting mild steel in matching lots from indigenous producers due to higher priority given to other projects required for Defence Department, Alloy Steel Project etc.

(b) Yes.

(c) By middle of 1965.

#### **Siding at Thermal Plant at Kothagudium**

**237. Shri Eswara Reddy:** Will the Minister of Railways be pleased to state:

(a) at what stage is the construction of siding from Bhadrachellam Road to the proposed 120 M.W. thermal plant at Kothagudium;

(b) the amount spent so far on the siding; and

(c) when the same is likely to be completed?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):**

(a) The siding from Bhadrachellam Road to the Thermal Plant at Kothagudium estimated to cost Rs. 87 lakhs is being constructed entirely at the cost of State Electricity Board, who have undertaken to execute the construction of sub-grade work for the siding viz., earth work, bridge work etc. The permanent-way material, bridge girders, R.C. slabs etc will be provided by the Railway. The sub-grade work has been started by the State Electricity Board and the progress is about 55 per cent. The Railway have already started collection of materials at site and the physical progress is about 40 per cent. Linking of track has also been started.